

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

105. IA/3572/2024 IA/3573/2024 IA/3574/2024 In C.P. (IB)/3126(MB)2019

IN THE MATTER OF

Positive Rays Events Private Limited

...Petitioner

Vs

Sheltrex Karjat Private Limited

... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 11.07.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant: Adv Maulik Chokshi (VC)

For the Respondent:

ORDER

IA/3572/2024 IA/3573/2024 IA/3574/2024:-

Notice of Motion:- Applicant and the registry are directed to serve the respondent. Upon service the respondent is directed to file their reply by serving an advance copy to the counsel for the Applicant. Adjourned to **09.08.2024**.

SD/-
MADHU SINHA
Member(Technical)
/Anmol/

SD/-
REETA KOHLI
Member(Judicial)